

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): Amritsar City of Punjab State was selected in Round 2 of Smart Cities Mission in September 2016. A total of 17 projects worth ₹ 1704 crores have been identified for implementation in Amritsar Smart City. Out of these, 1 project worth ₹ 5 crores is under implementation. The remaining projects are at Detailed Project Report (DPR) stage.

Assistance to Jammu and Kashmir under PMAY

1797. MIR MOHAMMAD FAYAZ: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has any records of financial assistance provided to Jammu and Kashmir under the Pradhan Mantri Awas Yojana (PMAY) during the last three years;

(b) if so, the details thereof, year-wise and district-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) Yes, Sir. Year-wise and district-wise details of Central Assistance released to the State of Jammu and Kashmir during the last three years under the Pradhan Mantri Awas Yojana (Urban) are given in Statement.

Statement

District and year-wise details of funds released during last three years for the State of Jammu and Kashmir under PMAY(U)

				(₹ in crore)
Sl. No.	District Name	2015-16	2016-17	2017-18
1.	Anantnag	-	-	4.49
2.	Badgam	-	-	0.77
3.	Baramulla	-	0.50	12.38
4.	Doda	-	-	4.50
5.	Jammu	-	-	1.94
6.	Samba	-	-	0.65
7.	Kargil	-	-	3.11

Sl. No.	District Name	2015-16	2016-17	2017-18
8.	Kathua	-	-	3.94
9.	Kupwara	-	-	5.10
10.	Leh	-	-	6.11
11.	Poonch	-	-	0.07
12.	Pulwama	-	-	4.49
13.	Punch	-	-	1.31
14.	Rajauri	-	-	2.41
15.	Srinagar	-	-	6.70
16.	Udhampur	-	1.55	1.63
GRAND TOTAL		-	2.05	59.60

Safety and security of DDA flats in Sector-23B, Dwarka

1798. SHRI P. BHATTACHARYA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the current status of registration of flats in case of DDA Housing Scheme 2014 allottees for Sector-23B, Dwarka, New Delhi;

(b) the measures taken by DDA to ensure proper safety and security of the residents there;

(c) the current status of award of tenders for repairing internal roads of the area; and

(d) whether the fire extinguishers installed there have expired and need immediate refill to avoid any unpleasant incident and if so, the details of and action taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Delhi Development Authority (DDA) has informed that it has allotted 2360 flats under DDA Housing Scheme, 2014 in Sector-23B, Dwarka, New Delhi.

(b) DDA has informed that all safety measures have been taken up as per Master Plan for Delhi-2021.